GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF SCHOOL EDUCATION & LITERACY

LOK SABHA UNSTARRED QUESTION NO. 1943 TO BE ANSWERED ON 14TH MARCH, 2022

Government School Teachers

1943. SHRI ABHISHEK BANERJEE:

Will the Minister of EDUCATION be pleased to state:

- (a) the details and number of the Government school teachers in each State diverted to non teaching tasks;
- (b) the number of these teachers sent for election duty;
- (c) the number of teachers diverted to COVID-19 related duty and the nature of their tasks;
- (d) the number of teachers diverted to other work died due to Covid and whether any compensation is provided to their families; and
- (e) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SMT ANNPURNA DEVI)

(a) to (e) Section 27 of the Right of Children to Free and Compulsory Education (RTE) Act, 2009 states that no teacher shall be deployed for any non-educational purposes other than the decennial population census, disaster relief duties or duties relating to elections to the local authority or the State Legislatures or Parliament, as the case may be. The Ministry of Education has also issued guidelines to all States and UTs that emphasize that teachers should not be deployed for non-educational duties other than those which are in accordance with the RTE Act. Further, Education is in the Concurrent List of the Constitution, therefore, a majority of the schools are under the administrative control of respective States and Union Territories (UT). The recruitment, service conditions and deployment of teachers come under the purview of the respective State/ Union Territory (UT) Government.
